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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	CP/510/ (IB)/CB/2017	
NAME OF THE PETITIONER(S)	:	VEESONS ENERGY SYSTEMS PVT LTD	
UNDER SECTION	:	10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. MR. ARVINDH PANDIAN
SR. COUNSEL,
FOR AWANT MERATHIA

Counsel for
Applicant

Aravindh Pandian

2. MR. E. OMPRAKASH
Senior Counsel

Counsel for
Respondent.

V.M. Karthik

I/B. V.M. KARTHIK.
Ramalingam & Associates -

ORDER

Counsels for both the parties are present and made the final submissions. However, both the Counsels submitted that time be given for filing written submissions. At request, time is enlarged. Put up on **18.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)